## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/4/IB/2018

PETITION NUMBER

: TCP/46/ (IB)/2017

NAME OF THE PETITIONER(S)

: ZEE ENTERTAINMENT ENTERPRISES LTD

NAME OF THE RESPONDENT(S)

: TANJARA TRADING PVT LTD

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

The matter is called. No representation on behalf of both the parties. Put up on 11.01.2018.

(S VIJAYARAGHAVAN) Member (Technical) (K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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